

BUSINESS ADVISORY COMMITTEE

(Seventeenth Lok Sabha)

FORTY-SEVENTH REPORT

(Presented on 12.12.2023)

The Business Advisory Committee held a sitting on Monday, the 11th December, 2023.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

- | | | |
|-----|--|--|
| (1) | The Central Goods and Services Tax (Second) Amendment Bill, 2023.
<i>(Consideration and passing)</i> | 2 Hours |
| (2) | The Provisional Collection of Taxes Bill, 2023.
<i>(Consideration and passing)</i> | 2 Hours |
| (3) | The Bharatiya Nyaya (Second) Sanhita, 2023.
<i>(Consideration and passing)</i> | 12 Hours
(May be
taken up
together) |
| (4) | The Bharatiya Nagarik Suraksha (Second) Sanhita, 2023.
<i>(Consideration and passing)</i> | |
| (5) | The Bharatiya Sakshya (Second) Bill, 2023.
<i>(Consideration and passing)</i> | |
| (6) | The Jammu and Kashmir Reorganisation (Second Amendment) Bill, 2023.
<i>(Consideration and passing)</i> | 2 Hours |
| (7) | The Government of Union Territories (Amendment) Bill, 2023.
<i>(Consideration and passing)</i> | 2 Hours |
| (8) | The National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2023.
<i>(Consideration and passing)</i> | 3 Hours |

NEW DELHI;
11th December, 2023
Agrahayana 20, 1945 (Saka)

Om Birla
Chairperson,
Business Advisory Committee.